

**Central Administrative Tribunal
Principal Bench**

OA No.483/2017

New Delhi, this the 22nd day of March, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

B. Naveen Kumar, Age about 51 years
S/o Late T.V. Balakrishna Pisharody
R/o Flat No. A 702, Jagran Apartments
Sector 22, Dwarka, New Delhi
Presently working as Deputy Director(Law)
(on deputation) Competition Commission of India
HT Building, K.G. Marg, New Delhi.Applicant

(By Advocate: Ms. Bindu K. Nair)

Versus

1. The Secretary, Union Public Service Commission
Dholpur House, Shahjahan Road
New Delhi.
2. Union of India through its Secretary
Ministry of Law and Justice
Department of Legal Affairs
Shastri Bhawan, New Delhi-110001.Respondents

(By Advocates: Shri R.N. Singh, Shri R.V. Sinha and Shri Amit Sinha)

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

Vide order dated 13.02.2017, an interim direction was issued for provisional interview of the applicant. The applicant was permitted to appear in the interview. The selection process

has been completed. Vide order dated 01.03.2017, we had asked Shri R.V. Sinha, learned counsel appearing for UPSC to place the result of consideration of the applicant in sealed cover.

2. Today, Shri Sinha, has produced two envelopes, one containing the list of selectees and other of the candidates in the wait list. We find that the applicant has not been able to find a berth either in the select list or even in the wait list.
3. In this view of the matter, we feel that it is un-necessary to take further proceedings in this OA. The same is accordingly dismissed. The original record is returned to Shri R.V. Sinha.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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